

SCHEDULE**FORM A****PUBLIC ANNOUNCEMENT**

[Under regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

For the attention of the creditors of The American Swan Lifestyle Company Private Limited

RELEVANT PARTICULARS		
1	NAME OF THE CORPORATE DEBTOR	THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	07/12/2010
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, NCT OF DELHI.
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U74140DL2010PTC211151
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	1301 B, Naurang House 21 KG Marg, Connaught Place, New Delhi-110001
6	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	13.02.2020
7	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	10-08-2020
8	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	Bhim Sain Goyal IBBI/IPA-002/IP-N00726/2018-2019/12216
9	ADDRESS AND E-MAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH THE BOARD	109-B, Pocket-F, Mayur Vihar-II, Delhi - 110091 bsgoyal1@gmail.com
10	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL, IF DIFFERENT	M-215, GREATER KAILASH-II, NEW DELHI, NCT OF DELHI, 110048



	FROM THOSE GIVEN AT SL. NO.9.	cirptaslc@gmail.com
11	LAST DATE FOR SUBMISSION OF CLAIMS	27-02-2020
12	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB-SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	NA
13	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVE OF CREDITORS IN CLASS(Three Names for each class)	NA
14	(A) RELEVANT FORMS AND (B) DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT:	NA

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench II, has ordered the commencement of a corporate insolvency resolution process of the THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED vide order no. {IB}-2516 (ND)2019 dated 13.02.2020 and communicated on 13.02.2020

The creditors of AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 27.02.2020 to the interim resolution professional at the address mentioned against entry No. 10 only.

The Financial Creditors shall submit their proof of claims by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The proof of claims is to be submitted by way of the following specified forms along with documentary proof in support of their claims.

Form B- for claims by Operational Creditors (except Workmen and employees),

Form C- for Claims by Financial Creditors,

Form D- for Claims by a workman and employee,

Form E- for Claims by authorized Representative of workmen and employees,

Form-F- for Claims by creditors other than financial creditors and operational creditors.

In order to get the copy of form, you may download the above mentioned forms from the website www.ibbi.gov.in as prescribed under Insolvency and Bankruptcy Board of India (Insolvency Resolution process for corporate persons) Regulation, 2016.

Submission of false or misleading proofs of claim shall attract penalties. All claimants are advised to invariably mention their PAN, email id and phone number in the claim forms.

Date: 14.02.2020

Place: New Delhi


Bhim Sain Goyal
Interim Resolution Professional

